

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-507

IB-657/ND/2021

IA/788/2026, IA/557/2026, IA/118/2026, IA/183/2026, IA/5884/2025,
IA/82/2026, IA/5880/2024, IA/88/2025, IA/4133/2024, IA/2127/2025,
IA/4927/2025, Contempt Petition-55/2025

IN THE MATTER OF:

Manish Aneja & Ors.

....Applicant

Vs.

Revital Reality Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 03.03.2026

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Ms. ANU JAGMOHAN SINGH,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

: Mr. Gopal Jain, Sr. Adv. Mr. Abhishek Anand, Mr. Manmeet Singh, Mr. Anugrah Robin Fry, Mr. Yashvardhan Bandi, Ms. Saru Sharma, Advs. in IA/118/2026
Mr. Mudit Sharma, Ms. Nandini Sharma, Mr. Ritesh Dhyani, Mr. Shashank Shekhar Pandey, Advs. in IA/118/2026
Mr. Kaushik Mishra, Mr. Shailesh K. Rajora, Advs. for IIFL in IA/2127/2025
Mr. Milan Negi, Mr. Sahil Sharma, Mr. Surya Pratap Sirohi, Advs. in IA/788/2026, IA/557/2026
Mr. Deepak Kumar Goyal, AR of Financial creditors
Mr. Prakhar Mithal, Adv. in IA/5884/2025 and IA/82/2026
Mr. Shlok Chandra, Ms. Lolita Crasta, Advs. in IA/5880/2024

For the Respondent

: Mr. Abhishek Anand, Mr. Manmeet Singh, Mr. Anugrah Robin Fry, Mr. Yashvardhan Bandi, Ms. Saru Sharma, Advs. for R-3 in IA/788/2026, IA/557/2026
Ms. Aadhyaa Khanna, Adv. in IA/183/2026
Mr. Mudit Sharma, Ms. Nandini Sharma, Mr. Ritesh Dhyani, Mr. Shashank Shekhar Pandey, Advs. for R-5 in IA/788/2026, IA/557/2026, for R-16 in

IA/88/2025 and for Respondent in IA/4133/2024,
Contempt Petition-55/2025

Mr. Sumesh Dhawan, Ms. Vatsala Kak, Ms. Khyati
Khemka, Ms. Varsha Mohanty, Adv. for R-4 in
IA/788/2026, IA/557/2026

Ms. Aadhyaa Khanna, Adv. in IA/183/2026

For the RP

: Mr. Rishabh Jain, Adv., Mr. Gaurav Katiyar, RP

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is listed on **07.05.2026**.

Sd/-
(ANU JAGMOHAN SINGH)
MEMBER (T)